


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 74/16	TP 167/17	Hearing	391 / 394	Pune Embassy Projects Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SINCHANA.M.R.	(ROC)	 9945320057
2.	Rakesh B GKM Associates	for Petitioner Rakesh	9036272199

Counsel for Petitioner Company is present. He has filed one affidavit stating that no notice is required to be issued to other authorities. He is also directed to file latest audited balance sheet and accounting treatment certificate. He requested time. He is also directed to file synopsis. Smt. M.R. Sinchana, appearing for ROC and RD is present. Notice to OL Office.

List it on 02.06.2017. Petitioners' counsel has filed two sets of copies.


MEMBER (J)


MEMBER (T)